

**VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI):**

(a) No Sir.

(b) and (c). Do not arise.

**Steps to Regulate Foreign T. V. Programmes.**

3965. **SHRI SYED SHAHABUDDIN:  
SHRI SHRAVAN KUAMAR  
PATEL:**

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) whether the Government have considered to regulate or control the reception of foreign T. V. programmes received through satellites;

(b) whether the Government also propose to transmit T. V. programmes originating in India to foreign countries;

(c) whether the Government have instituted any regulation for the installation of special antenna for reception of the foreign programmes; and

(d) whether it is technically feasible to black-out T. V. programmes beamed at the country through satellites?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (KUMARI GIRJA VYAS):**

(a) to (c). The existing licensing procedure prescribed and administered by the Ministry of Communications does not permit installation of dish antenna for reception of TV programmes from foreign satellites. By fixture of technical spillover, Doordarshan programmes can be received in neighbouring countries by installation of an appropriately designed Dish-Antenna system.

(d) Such action may not be in conformity with ITU Radio Regulatory Provisions.

**Hotels Lodges and Yatri Niwas Construction in Kerala**

3966. **SHRI THAYIL JOHN ANJALOSE:**  
Will the Minister of **CIVIL AVIATION AND TOURISM IN KERALA** be pleased to state:

(a) the details of assistance provided by the Union Government to Kerala and the number of hotels, lodges and yatri-niwas constructed in each district of Kerala during the last three years;

(b) whether the Government has received any proposal from the Government of Kerala for more yatri-niwas; and

(c) if so, the action taken thereon?

**THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) The Central Department of Tourism have sanctioned Rs. 350.00 lakhs for projects/scheme for development of tourism infrastructure in Kerala during the last three years. During this period, three projects for loges and yatri niwas have been sanctioned at different location in Kerala for Central assistance.

(b) No, Sir.

(c) Does not arise.

**Modernisation of Iisco**

3967 **SHRIGEORGE FERNANDES:  
SHRI R. SURENDER REDDY:**

Will the Minister of **STEEL** be pleased to state:

(a) whether the proposal of Indian Iron and Steel company for modernisation has been rejected by the Government.

(b) if so, the reasons therefor?

(c) whether it is proposed to include the proposal in the Eighth Five Year Plan; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF (SHRI SONTOSH MOHAN DEV): (a) to (d). The modernisation scheme for the Bumpur Steel Works of India Iron and Steel Company is included in the VIII Five Year Plan since the plan is in need of the modernisation proposal. The investment decision is also expected to be obtained shortly.

#### Rural Electrification

3968. SHRI SYED SHAHABUDDIN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the national level of rural electrification: as on April 1, 1991;

(b) the State-wise level of rural electrification on that date :

(c) the district-wise level of rural electri-

fication in Bihar as on that date ;

(d) the allocation for rural electrification for 1991-92 with State-wise break-up; and

(e) the amount released up to December 31, 1991, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES. (SHRI KALP NATHRAI): (a) As per available information, as on 1.4.91, the national average of village electrification was 83.07%.

(b) A Statement indicating the Statewise level of Village electrification is enclosed as statement-I.

(c) Districtwise level of rural electrification in Bihar as on 31st March, 1991 as reported by Bihar State Electricity Board is given in statement-II.

(d) The Statewise allocation for rural electrification under REC programme for 1991-92 is given in Statement-III.

(e) The Statewise amount released upto December, 1991 is enclosed in statement-IV.

#### STATEMENT-I

*State-wise level of village electrification as on 31.3.1991. (Prov.)*

S. No.	State/Uts.	Total no. of villages 1991 Census	% ags on 31.3.1991 (Prov)
1.	Andhra Pradesh	27379	100
2.	Arunachal Pradesh	3257	46
3.	Assam	21995	97
4.	Bihar	67546	69